

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 213- Appeal/04 of 2021
ITEM No 214- 788 of 2021
In
CP(IB) 404 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Nandish Patel

.....Applicant

V/s

MVOmni Projects(India) Ltd

.....Respondent

Order delivered on ..06/10/2022

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Appeal 04 of 2021 & IA 788 of 2021

None appears for the applicant or the respondent.

In the interest of justice, list the matter before the Regular Bench on 14.10.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR.MADAN B GOSAVI
MEMBER (JUDICIAL)**